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Central Administrative Tribunal

Principal Bench

New Delhi.

CCP No.110/93 in

OA 69/87

Sh.Jai Prakash & ors....

Petitioners

versus

Sh.Madh-Uz-Zaman

Secy.,

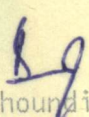
Ministry of Railways & ors...

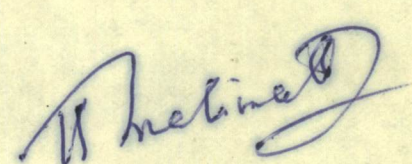
Respondents.

2.04.93

Petitioners through Sh.B.S.Mainee,Counsel.

Dismissed as withdrawn.


(B.N.Dhoundiyal)
Member (A)


(V.S.Malimath)
Chairman